

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1284
ANSWERED ON:14.07.2009
DECLARATION OF BHOJPURI AS OFFICIAL LANGUAGE
Singh Shri Uma Shanaker

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria laid down by the Government for declaring any regional language as an official/ national language;
- (b) whether any assessment has been made about Bhojpuri language in this regard;
- (c) if so, the details thereof;
- (d) if not, the reasons for not declaring it an official/national language; and
- (e) the time by which necessary steps are likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): No, Madam.
- (b): No, Madam.
- (c): Question does not arise.
- (d): Hindi is the official Language of the Union under Article 343 of the Constitution of India. In the Constitution of India, there is no provision to declare any other language as the official language/national language of the Union.
- (e): Question does not arise.